

(d) whether any target date has been fixed to issue photo identity cards to all citizens;

(e) if so, the details thereof; and

(f) the steps being taken to ensure that these cards are issued at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): (a) to (f) The requisite information is being collected and will be laid on the Table of the House.

#### Export of Mango Products

619. SHRI VIJAY PATEL: Will the Minister of COMMERCE be pleased to state:

(a) whether the export of mango products have been discontinued due to loss;

(b) if so, the amount of losses suffered;

(c) whether the Government proposes to revive the export; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) No, Sir.

(b) to (d) Do not arise.

[*Translation*]

#### Export of Cars

620. SHRI NAWAL KISHORE RAI:

JUSTICE GUMAN MAL LODHA:

PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of INDUSTRY be pleased to state:

(a) the number of various types of vehicles including cars exported during 1996-97 and total value thereof;

(b) the number of vehicles imported during the said period;

(c) the estimated total number of persons employed in the said industries;

(d) whether these industries imported spare parts of various vehicles during the said period; and

(e) if so, the details thereof alongwith value of import?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) No. of various types of vehicles exported during 1996-97 and total value thereof:-

Type of vehicles	No. of vehicles	Value (April, 96 to Sept, 96)
Commercial Vehicles	14276	Rs. 461 crores
Cars	37161	
Multiutility Vehicles	2044	
Two wheelers	125131	
Three wheelers	21973	
<b>Total</b>	<b>200585</b>	

(b) Data relating to number of vehicles imported during 1996-97 has not been maintained centrally by the Director General Foreign Trade.

(c) Total number of persons employed in the automotive industry are:-

(1) Direct - 0.2 million (approx.)

(2) Indirect - 10 million (approx.)

(d) and (e) Imports of spare parts are under Open General Licence and thus their imports do not require Government approval. Therefore, such data is not maintained centrally by the Director General of Foreign Trade.

#### Computerisation of Banks

621. SHRIMATI KETAKI DEVI SINGH:

SHRI ANNASAHIB M.K. PATIL:

SHRI PANKAJ CHOWDHARY:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have issued any directives for full computerisation of Banks so as to increase the efficiency in the functioning of the banks, to bring down transaction cost considerably and to provide proper facilities to the customers;

(b) if so, the details, thereof; and

(c) the number of Banks likely to be computerised fully by the end of 1997?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) No directions have been issued by the Government in this regard.

(b) Does not arise.

(c) According to Reserve Bank of India (RBI) the number of branches (excluding service branches) of Indian Public Sector Banks which have been fully computerised upto 31st March, 1997 are 2197.